

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. KAPIL MEHTA

Petition(s) for Special Leave to Appeal (C) No(s). 23793/2016

STATE OF U.P AND ORS & ORS.

Petitioner(s)

VERSUS

OM PRAKASH

Respondent(s)

(ONLY SLPC 24929/2016, 24941/2016, 25054/2016, 25059/2016 ARE TO BE LISTED IN REGISTRAR COURT NO. 1 VIA RP IN SLPC 24929/2016 DATED 24/04/2017.)

WITH

SLP(C) No. 24930/2016 (XI)

SLP(C) No. 24916/2016 (XI)

SLP(C) No. 24933/2016 (XI)

SLP(C) No. 25137/2016 (XI)

SLP(C) No. 24902/2016 (XI)

SLP(C) No. 24893/2016 (XI)

SLP(C) No. 24929/2016 (XI)

SLP(C) No. 25054/2016 (XI)

SLP(C) No. 24945/2016 (XI)

Date : 28-11-2017 This petition was called on for hearing today.

For Petitioner(s)

Mr. Ardhendumauli Kumar Prasad, AOR

Mr. Gautam Kumar, Adv.

Mr. Samir Ali Khan, AOR

For Respondent(s)

Mr. Ashutosh Lal, Adv.

Mr. Shekhar Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No. 24929/2016

Despite last opportunity, fresh steps for service of respondent No.2 have not been taken.

Registry to process the matter for listing before the Hon'ble Judge in Chambers for further directions.

SLP (C) No.25059 and 24941/2016

Await orders of the Hon'ble Judge in Chambers.

Remaining matters

Complete category matters.

KAPIL MEHTA
Registrar
28.11.2017

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